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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.36/241/HDB/2017
NAME OF THE COMPANY	SRP Logistics Private Limited
NAME OF THE PETITIONER(S)	Mrs. Proddaturi Malathi
NAME OF THE RESPONDENT(S)	SRP Logistics Private Limited & (05) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy <i>counsel to Petitioner</i>	<i>Petitioner</i>	9542239039 vvr22@bngassociates.com	<i>V. Venkata Rami Reddy</i>

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM For S. Chidambaram	Advocate	9000666072	<i>Naresh Kumar Sangam</i>
C. SHILPA	Counsel for R5	csilpat50@gmail.com 9985983500	<i>C. Shilpa</i>

ORDER

Heard Mr.V.Venkata Rami Reddy, Learned Counsel for the Petitioner and Mr.Naresh Kumar Sangam on behalf of Mr.S.Chidambaram; Ms.C.Shilpa (R5), Learned Counsels for the Respondent.

C.P. is dismissed by a separate order.


Member (T)

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Member (J)